

nerly besides augmenting the existing analysis facility of the agricultural inputs so that more number of samples are drawn and analysed. They have also been advised to undertake more frequent inspection of dealers/distributors as well as to draw and analyse more samples.

(d) The existing provisions of the Essential Commodities Act, the Fertiliser Control Order, and the Insecticides Act along with rules framed thereunder are considered to be adequate for action against the unscrupulous manufacturers and adulterators of pesticides and fertilisers.

### चावल का आयात

269. श्री राम प्यारे एतिका : क्या खाद्य और नागरिक पूर्ति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार का विचार चावल आयात करने का है ;

(ख) यदि हां, तो फ़ितनी मात्रा में और इयाकों किन-किन शर्तों और किन-किन देशों से आयात किया जाएगा ;

(ग) क्या सरकार का विचार देश में कमी के कारण चावल का आयात करने का है ; और

(घ) यदि हां, तो क्या इसके आयात से कमी पूरी हो जाएगी ?

इलेक्ट्रानिकी विभाग में तथा खाद्य और नागरिक पूर्ति मंत्रालय में उप मंत्री (डा० एम०एस० संजीवी राव) (क) और (ख) : सरकार जब कभी आवश्यक और व्यवहार्य समझती है और उम समय उपलब्ध शर्तों पर, खायान्तों का आयात करने का बैकल्प अपने पास रखती है ।

(ग) और (घ) : देश में 1982-83 के दौरान सूखे की स्थिति का कारण मार्केटिक वितरण प्रणाली पर अत्यधिक दबाव की दृष्टि से सरकारी एजेंसियों के पास स्टॉक में वृद्धि करने के लिए

हाल ही में चावल का आयात करना आवश्यक समझा गया था ।

### Revival of Measures having Effect on Rise in Prices

270. SHRI MADHAVRAO SCINDIA : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government have of late considered reviving some of the measures which had evident and salutary effect of containing the prices such as the price list display, price tags system and the broadcasting and telecasting of retail prices, enforced during 1975-77, which had been withdrawn in 1977 ; and

(b) if not, the reasons for the same especially in view of the ever-rising trend of prices ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M.S. SANJEEVI RAO) : (a) and (b). The question of reviving the scheme for displaying prices of essential commodities does not arise as all the State Governments/U.Ts. have already issued price/stock display orders under the Essential Commodities Act, 1955 and are duly enforcing them. Price display is also mandatory on packaged commodities under the Standards of Weights and Measures (Packaged Commodities) Rules, 1977. In-sofar as All India Radio is concerned wholesale prices of agricultural products are announced in the Farm and Home Programmes meant for farmers and other rural listeners. Besides, the prices of essential commodities prevailing in Super Bazar are broadcast daily from the Delhi Station of the All India Rad.o. Door-darshan Kendra, Delhi, is telecasting the rates of essential commodities regularly on Tuesdays and Fridays.

### Scheme to Recoup Drought Loss in Kerala

271. SHRI V.S. VIJAYARAGHAVAN : Will the Minister of AGRICULTURE be pleased to state :